

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 613**  
**IB-690/ND/2022**

**IN THE MATTER OF:**  
**Ms. Sadhna Goel**

**...PETITIONER**

**Vs.**

**Punjab National Bank and Ors.**

**...RESPONDENT**

**Section**

**U/s 94(1) of IB Code, 2016**

**Order delivered on 14.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. Navneet Thakran with Aditya  
Sharma, Advocates**

**For the Respondent**

**:Mr. Rajesh Rattan Advocate**

**ORDER**

Heard Mr. Navneet Thakran, Ld. Advocate for the Petitioner as well as  
Mr. Rajesh Rattan, Ld. Advocate for the Respondent. Order **reserved**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**